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NOTIFICATION (IND ME-TAX)

(F.No.197/120/89-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of section 10 of the Income-tax Act, 4961 (43 of 1961), the Central Government hereby notifies " The Nehru Trust for Combridge University". for the purpose of the said sub-clause for the assessment. years 1988-89 and 1989-80.

> (DALIP SINGH) OFFICER ON SPECIAL DUTY

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The Commissioner of Income-tax, Delhi-VI, New Delhi. 2. with reference to his letter Ng. CIT/VI/TE/204/83/468dt.21.12.88

3.

All Commissioners of Income-tax.
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